

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/293(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH DECEMBER, 2022, 10:30 A.M

IN THE MATTER OF	HDFC BANK LIMITED VS HARDROCK FABRICATION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physical)

Ms. Kiran Sharma, Adv. : For Financial Creditor

Ms. Urmila Chakraborty, Adv. : For Corporate Debtor
Mr. Arnab Dutt, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for applicant upon instruction seeks to withdraw this petition. CP.(IB)/293/KB/2022 is accordingly **dismissed as withdrawn.**
3. File be consigned to records.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**